Central Administrative Tribunal Principal Bench: New Delhi



O.A. No. 843/2003

New Delhi this the 21st Day of August, 2003

Hon'ble Shri V.K. Majotra, Member (A) Hon'ble Shri Shanker Raju, Member (J)

Sobha Ram Nim, Asstt. Superintendent Post Office (Head Quarter), Etah, (U.P.)

Applicant

(By Advocate: Shri Deepak Verma)

Versus

Union of India, through

- 1. The Secretary,
 Ministry of Communications,
 Dept. of Posts.
 Dak Bhawan, Sansad Marg,
 New Delhi.
- The Chief Postmaster General, U.P. Circle, Lucknow.
- .3. The Superintendent Post Offices, Etah Division Etah.
- 4. Shri A.P. Pandey,
 Adhoc Group "B' Officer,
 C/o the Chief PMG,
 U.P.Circle, Lucknow.

Respondents

(By Advocate: Sh. R.N.Singh for Sh. R.V.Sinha Sh. Rajeev Bansal)

ORDER (ORAL)

Hon'ble Shri V.K. Majotra, Member (A)

- Ld. counsel of the applicant stated that grievance of the applicant having been redressed by the respondents, nothing survives.
 - 2. He seeks to withdraw this OA.
 - 3. OA is dismissed as withdrawn.

(Shanker Raju)
Member (J)

(V.K. Majotra) Member (A)

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